

FORM G – VERSION 4**INVITATION FOR EXPRESSION OF INTEREST FOR
ATTIVO ECONOMIC ZONE (KOLKATA) PRIVATE LIMITED OPERATING IN
“AUTOMOBILE WORKSHOP” AT PASCHIM MEDNIPUR, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Attivo Economic Zone (Kolkata) Private Limited PAN: AADCB2957M CIN: U34105WB2007PTC120650
2.	Address of the registered office	Unit No. 709, 7th Floor, Merlin Infinite, DN-51, Sector-V, Salt Lake City, Kolkata-700091, Bidhan Nagar CK Market, North 24 Parganas, Saltlake, West Bengal, India, 700091
3.	URL of website	attivoeconomic.sipl@gmail.com
4.	Details of place where majority of fixed assets are located	Paschim Mednipur, West Bengal
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products / services sold in last financial year	As per the last available Audited Financial Statements for the FY 2024-25, revenue from operations was NIL
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Audited Financial Statements for the F.Y. 2023-24 and 2024-25 are available. These Financial Statements, including Creditors List, can be obtained by emailing to the RP at attivoeconomic.sipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at attivoeconomic.sipl@gmail.com
10.	Last date for receipt of expression of interest	Friday, 28th August, 2026
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 7 th September, 2026
12.	Last date for submission of objections to provisional list	Saturday, 12 th September, 2026
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 22 nd September, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Sunday, 27 th September, 2026

15.	Last date for submission of resolution plans	Tuesday, 27th October, 2026 (Subject to approval by the Adjudicating Authority)
16.	Process email id to submit Expression of Interest	attivoeconomic.sipl@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Known

Mr. Anup Kumar Singh
Resolution Professional
Attivo Economic Zone (Kolkata) Private Limited
IBBI/IPA-001/IP-P00153/2017-2018/10322
AFA Valid till: 30.06.2027
Suite 1B, 1st Floor, 22/28A Manoharpukur Road
Kolkata-700029, West Bengal, India
Date and Place: 22nd August, 2026, Kolkata

